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29/7/17

Dr. D. NAGARJUN  
REGISTRAR (ADMINISTRATION)



HYDERABAD  
DT: 27-07-2017

**B.O.C. No. 955/E4/2017**

To

The Principal District and Sessions Judge,  
Srikakulam.

Sir,

Sub: CONFERENCE - Srikakulam District - District Judicial Officers' Conference of Srikakulam District by the Hon'ble Sri Justice M.S.K. Jaiswal, Administrative Judge of Srikakulam District scheduled to be held on **30-07-2017** commencing from 9.00 A.M. is **postponed** - Intimation - Reg.

Ref: 1. High Court's Letter Roc. No. 955/E4/2017, dated 05-07-2017,  
2. High Court's Letter Roc. No. 955/E4/2017, dated 20-07-2017,  
3. High Court's Letter Roc. No. 955/E4/2017, dated 26-07-2017.

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In continuation of the High Court letters cited. As directed, I am to inform that the District Judicial Officers' Conference of Srikakulam District by the Hon'ble Sri Justice M.S.K. Jaiswal, Administrative Judge of Srikakulam District, scheduled to be held on **30-07-2017** commencing from 9.00 A.M. is **postponed** and the next date of the Conference will be informed later.

Yours faithfully,

REGISTRAR (ADMINISTRATION)

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Copy to :

1. The P.S. to the Hon'ble Sri Justice M.S.K. Jaiswal (With a request to place the same before His Lordship)
  2. The Registrar (Judicial), High Court of Judicature, Hyderabad (For information and necessary action)
  3. The Registrar (Protocol), High Court of Judicature, Hyderabad (For information and necessary action)
  4. The Section Officer, Protocol Section
  5. The Section Officer, O.P. Cell Section,
  6. The Section Officer, W.R.C. Section,
  7. The Section Officer, B. Spl. Section, High Court of Judicature at Hyderabad.
- } (With a direction to submit necessary material, before the Hon'ble Administrative Judge, in time)